

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-04-2024 AT 10:30 AM**

CP (IB) 497/7/HDB/2018

AND

**IA (IBC) 454/2022 & IA (IBC) 687/2021 in IA No. 625/2021 in CP (IB) 497/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

International Asset Reconstruction Company Pvt Ltd ...Financial Creditor

AND

Atlanti Spinning and Weaving Mills Ltd ...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 454/2022

Orders not pronounced. For orders on 07.05.2024.

IA (IBC) 687/2021 in IA No. 625/2021

Orders not pronounced. For orders on 07.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)